

CORRIGENDUM

The dates “**24th June, 2018 and 25th June, 2018**” appearing in the in the 3rd line of Notification No. 2464 RG Dated, Calcutta, the 4th June, 2018 should be read as “**24th May, 2018 and 25th May, 2018**” and the rest portion of the content of the notification will remain intact.

This is for information of all concerned.

Registrar General-cum-Secretary,
Selection Board,
High Court, Calcutta

The 6th June, 2018.